

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-306**  
IB- 2068/ND/2019

**IN THE MATTER OF:**

Century Road Transport Pvt Ltd

**Vs**

Tyson Retail Services Pvt Ltd

....Applicant

....Respondent

**SECTION**

U /s. 9 of (IBC)

Order delivered on 25.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashwani Kumar, Mr. Puneet Sharma  
For the Respondent :

**ORDER**

Ld. Counsel for petitioner has put in appearance and submitted that he has received the two PDCs (Post Dated Cheques) in terms of settlement arrived between the parties. List the case on **11.03.2020**.

**sdl-**  
**(K.K. VOHRA)**  
**MEMBER (T)**

**sdl-**  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Chirag)